

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)- 520 (ND)/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE COMPANY: Choudhary Rubber & Chemical Pvt. Ltd. Vs. Nikhil Footwear Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------


For the Petitioner (s) : Counsel for the Petitioner.


For the Respondent (s) : Counsel for the Respondent.

ORDER

Talks of compromise are still in progress between the parties. Last opportunity is granted to the parties to ensure that a compromise is effected failing which the Petitioner shall argue out his case.

To come up on 16th January, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)